

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/263/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Susil Kumar Sarma,  
Member,  
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 22<sup>nd</sup> January 2019.

Sub: Withdrawal of **Restricted Holiday** .

Ref:- Your letter No. MACT/N/85 Dated, Nagaon, the 17<sup>th</sup> January 2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of Restricted Holiday on 17.01.2019, has been granted/~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

